

From,

Atul Srivastava, H.J.S,
Registrar (Judicial) (Services),
High Court of Judicature at
Allahabad.

To,

The Director,
LNJN National Institute of Criminology & Forensic Science,
Ministry of Home Affairs, Government of India,
Sector-3, Outer Ring Road,
Rohini, Delhi – 110085

No. 428/Admin.(Services)/2020 Allahabad: Dated: October 07, 2020

Subject: Nomination for Online Training Courses on Forensic Examination in Sexual Assault Cases to be Organized by NICFS, Delhi.

Sir,

With reference to your letter no. 20/36/2018-NICFS (Pt. 1) dated 29.09.2020 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to nominate the Officers whose names are mentioned in below given **Chart-X** for nomination to the captioned courses in the schedules mentioned against their names:-

Chart-X

S.No.	Duration	Name of the Participants (Sri/Sushri/Smt.)
1.	12-13 Oct., 2020	1. Kapila Raghav, ADJ (POCSO), Kanpur Nagar 2. Rajesh Kumar-V, ADJ, Sant Kabir Nagar at Khalilabad 3. Garima Singh, ADJ, Aligarh 4. Atul Singh, ADJ, Agra 5. Balkrishna N. Ranjan, ADJ, Kanpur Nagar
2.	21-22 Oct., 2020	1. Sanjay Kumar Yadav, ADJ, Mathura 2. Ramanand, Addl. District Judge, Meerut 3. Saif Ahmad, ADJ, Kanpur Nagar 4. Vikash Kumar-II, ADJ, Meerut 5. Shiv Kumar-III, ADJ, Bareilly
3.	02-03 Nov., 2020	1. Deep Kant Mani, ADJ, Sant Kabir Nagar at Khalilabad 2. Kalpana Pandey, ADJ, Saharanpur 3. Dhannjay Kumar Mishra, ADJ, Kanpur Nagar 4. Kumar Gaurav, ADJ, Etah 5. Vishnu Pratap Singh, Addl. Principal Judge, Family Court, Deoria
4.	23-24 Nov., 2020	1. Prashant Bilgaiyan, Law Officer, U.P. Information Commission, Lucknow 2. Shipra Arya, ADJ, Agra 3. Jainuddin Ansari, Spl. Judge (SC/ST Act), Sant Kabir Nagar at Khalilabad 4. Sri Jitendra Gupta, ADJ (FTC), Gonda
5.	14-15 Dec., 2020	1. Yogesh Kumar-III, ADJ, Kaushambi 2. Anubhava Dwivedi, ADJ (POCSO), Fatehpur 3. Shivani Singh, ADJ, Aligarh 4. Alok Kumar, ADJ, Azamgarh

Further, I have been directed to inform you that the Hon'ble Court has also been pleased to skip the nomination of Judicial Officers for the training courses on **Forensic Examination in Sexual Assault Cases**, mentioned at S. Nos. 06 to 10 in your aforesaid letter no. 20/36/2018-NICFS (Pt. 1) dated 29.09.2020, looking at the precarious scenario of COVID-19 at present and only when the situation regarding COVID-19 improves or your esteemed Institute decides to organize these said training courses ONLINE, the nominations of Judicial Officers from Lower Judiciary of U.P. might be suggested to you.

I am, therefore, to request you to kindly take necessary actions accordingly.

Yours faithfully,

sd/-

Registrar (Judicial) (Services)

No. 428(i)/Admin. (Services)/2020

Dated: October 07, 2020

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
2. The District & Sessions Judges, Kanpur Nagar, Sant Kabir Nagar at Khalilabad, Aligarh, Agra, Mathura, Meerut, Bareilly, Saharanpur, Etah, Deoria, Gonda, Kaushambi, Fatehpur, Azamgarh with the request to inform the nominated Officers concerned accordingly.
3. **Sri Prashant Bilgaiyan**, Law Officer, U.P. Information Commission, Lucknow with the request to attend the Online Training Course.
4. The nominated officers are requested to send following information i.e. **{(a)Name/ Designation of Officer (b) Place of posting with complete address (c) Contact details of the nominee (viz. Cell Number & E-mail ID)}** in respect of themselves to the Institute at training.nicfs@nic.in 'compulsorily' at the earliest.

sd/-

Assistant Registrar (Services)